

MORARJI DESAI : I beg to lay on the Table :

- (1) A copy of the Audit Report (Commercial), 1969, under article 151(1) of the Constitution. [*Placed in Library. See No. LT-1187/69.*]
- (2) A statement of decisions of Government on certain recommendations of the Administrative Reforms Commission in their Report on "Finance, Accounts and Audit." [*Placed in Library. See No. LT-1188/69.*]

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR FOOD PROCESSING INDUSTRIES

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : I beg to lay on the Table a copy of the Annual Report of the Development Council for Food Processing Industries for the year 1966-67 under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [*Placed in Library. See No. LT-1189/69.*]

CERTIFIED ACCOUNTS OF INDIAN INSTITUTE OF TECHNOLOGY, MADRAS.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : I beg to lay on the Table a copy of the Certified Accounts of the Indian Institute of Technology, Madras for the year 1967-68 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961. [*Placed in Library. See No. LT-1191/69.*]

REVIEW ON WORKING OF INDIA TOURISM DEVELOPMENT CORPORATION LIMITED, ANNUAL REPORT OF INDIA TOURISM DEVELOPMENT CORPORATION LIMITED ETC.

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) I beg to lay on the Table :

- (1) A copy each of the following papers under sub-section (1) of section

619A of the Companies Act, 1956 :-

- (i) Review by the Government on the working of the India Tourism Development Corporation Limited, New Delhi for the year 1966-67.
- (ii) Annual Report of the India Tourism Development Corporation Limited, New Delhi for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement showing reasons for delay in laying the above Report. [*Placed in Library. See No. LT-1190/69.*]

INTERNATIONAL COPYRIGHT (FIRST AMENDMENT) ORDER AND STATEMENT SHOWING REASONS FOR DELAY IN LAYING NOTIFICATION.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : I beg to lay on the Table :-

- (1) A copy of the International Copyright (First Amendment) Order, 1969, published in Notification No. S.O. 735 (English version) and S.O. 736 (Hindi version) in Gazette of India dated the 20th February, 1969, under section 43 of the Copyright Act, 1957.
- (2) A statement showing reasons for delay in laying the above Notification. [*Placed in Library. See No. LT-1192/69.*]

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES ETC.

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to lay on the Table following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of the Fourth Lok Sabha.